GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3040 ANSWERED ON:15.03.2011 INCREASING ACCIDENTS IN DELHI METRO Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the number of accidents in the Delhi Metro is increasing;
- (b) if so, the total number of people killed and injured in Delhi Metro alongwith the amount of compensation paid to the families of the deceased;
- (c) whether any action has been taken against the officials for not maintaining the safety norms and quality of work; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): No, Madam. There has been no major accident since July, 2009.
- (b): Does not arise.
- (C) & (d): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that the following action was taken by them in respect of two major accidents which happened in the past :-
- (i) Laxminagar accident October, 2008
- # M/s Afcons Infrastructure Ltd. was debarred from quoting for any DMRC work for a period of one year with effect from (w.e.f.) 16.3.2009.
- # The Project Manager and launching Incharge of M/s Afcons Infrastructure Ltd. were demobilized from the contract.
- (ii) Zamrudpur accident July, 2009
- # M/s Arch Consultancy Services Ltd. has been banned from business for five years w.e.f. 15.9.2009.
- # M/s Tandon Consultants were debarred from DMRC works for a period of one year w.e.f. 29.7.2009.
- # M/s Gammon India Ltd. has been debarred for entrusting any new contract(s) in DMRC for a period of two years w.e.f. 20.10.2010.
- $\hbox{\# One Director, who was on deputation, was repatriated to Indian Railways on 15.7.2009}.$
- # Two Deputy Chief Engineers were repatriated to their parent departments on 10.9.2009.
- # One expatriate Quality Expert of General Consultants was demobilized on 30.9.2009.